

National Company Law Tribunal

Allahabad Bench

CP NO. 66/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

NAME OF THE COMPANY: Shri Parvati Singh Khajurwar Vs. M/s Putnamagiri  
Packaging Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: U/S 241/244 of the Companies Act of 2013

Sl. NO.	Name	Designation	Representation	Signature
1.	Monica Nanda	PCS	Petitioner	
2.	Rafat Aquil	PCS	Petitioner. Rafat Aquil.	

CP No.66/ALD/2017

Ms. Monica Nanda alongwith Rafat Aquil PCS for the petitioner. It is informed that petitioner has already served a copy to the respondents by informing about filing of the present company petition. However, only one respondent (e.g. no.3 Mr. Shailendra) is reported to have received and acknowledged. For other the service could not be effected.

In view of this the PCS representing the petitioner is advised to issue reminder/fresh notices to the respondent.

Meanwhile the interim order dated 18.08.2017 of this Court against the respondent's company to be continued until further order.

The matter be listed on 12 October, 2017.

Dated: 11.09.2017

Shri H.P. Chaturvedi, Member (Judicial)

Typed by  
Mohd. Zaid